

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 402
(IB)-50(PB)/2021

IA-3602/2022, Ivn. P-36/2022, IA-461/2024
IA-839/2023, IA-899/2024, IA-936/2023

IN THE MATTER OF:

M/s. Acute Daily Media Pvt. Ltd. & Ors. ... Applicant/Petitioner

Versus

M/s. Sharp Eye Advertising Pvt Ltd ... Respondent

Under Section: 7 of (IBC) CIRP

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mohit Nandwani in IA-899/2024, Adv. Sakal Bhushan, Adv. Vasu Bhushan, Adv. Nipun Bhushan in IA-3602/2022 & IA-461/2024

For the Respondent : Adv. Mohit Nandwani for R-1 & R-2 in IA-839/2023, Adv. Eshna Kumar, Adv. Lakshmikant Srivastava for R-8 to R-15

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli

For the Intervener : Adv. Rohit Gandhi, Adv. Akshita Nigam, Adv. Hargun Sing Kalra, Adv. Chintu Jain for Int. Pet. 36/2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-3602/2022 & IA-461/2024: Mr. Bhushan, the Ld. Counsel appearing for the Applicant in IA-3602/2022 & IA-461/2024 argued with vehemence to espouse that the IB-50(PB)/2021 filed by M/s. Acute Daily Media Pvt. Ltd. & Ors. is a collusive one and the same should be dealt with in terms of the provisions of Section 65 of IBC, 2016. Mr. Abhishek Anand, the Ld. Counsel for the RP also concluded his submissions. Mr. Garg, the Ld. Counsel appearing for the FC i.e. M/s. Acute Daily Media Pvt. Ltd. & Ors. submitted that Mr. Kohli could make a submission on 03.01.2024 and says Mr. Sandeep Bhatt has again argued the matter today, Mr. Kohli need to make his submissions to meet the

arguments advanced by Mr. Sandeep Bhatt, as prayed by the Ld. Counsel appearing for the FC, the hearing is deferred to 01.05.2024.

Ivn. P-36/2022: Mr. Rohit Gandhi, Ld. Counsel appearing for Ivn. P-36/2022 submitted that he would be adopting the submissions made by Mr. Bhushan, Ld. Counsel for the applicant in IA-3602/2022.

IA-899/2024: The IA has already been **disposed of** and has been listed incorrectly.

IA-839/2023 & IA 936/2023: List on 01.05.2024 along with **IA-3602/2022.**

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)